NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 28-A/2016 & TP No. 28-B/2016 with TP No. 28/397-398/NCLT/AHM/2016 (New) CA 206/2012 & CA No. 146/2013 with CP No. 50/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Karuvalil Joji Philip & Ors.

V/s.

Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Aditya Bihanin bar Aruj K Trusechi

Advocate

Petitioner

ORDER

Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Original Petitioners. None present for Original Respondent.

Respondents are directed to be present before this Tribunal either in person or through professional by next date of hearing.

List the matter on 17.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.